

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 435
TO BE ANSWERED ON 06.02.2023

PROMOTION OF MSMEs IN ANDHRA PRADESH POST COVID-19 PANDEMIC

435. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of short, medium and long-term measures, programmes and schemes being implemented for the Micro, Small and Medium Enterprises (MSMEs) sector post-COVID-19, with a particular reference to Andhra Pradesh;
- (b) the details of MSMEs that benefited from Emergency Credit Line Guarantee Scheme in Andhra-Pradesh, district-wise;
- (c) whether the decision of Government not to allow global tenders for procurement up to ₹ 200 crore helped MSME sector; and
- (d) the details of declarations made under Atmanirbhar Bharat Abhiyan and achievements made so far under this declaration, with a particular reference to Andhra Pradesh?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a) & (d): The Government implements various schemes and programmes and initiative for the promotion, development and enhancing the competitiveness of Micro, Small & Medium Enterprises (MSME) sector in the country, including the State of Andhra Pradesh. The details of the recent announcement under AatmaNirbhar Bharat Abhiyaan, taken by Government to promote the MSME sector include:

- 1) ₹ 5 lakh crore Emergency Credit Line Guarantee Scheme, for businesses, including MSMEs.
- 2) ₹ 50,000 crore equity infusion through Self Reliant India Fund.
- 3) New revised criteria for classification of MSMEs.
- 4) No global tenders for procurement up to ₹ 200 crores.
- 5) “Udyam Registration” for MSMEs, for Ease of Doing Business w.e.f. 1.7.2020
- 6) Launching of an online Portal “Champions” in June, 2020 to cover many aspects of e-governance including grievance redress and handholding of MSMEs.
- 7) Inclusion of Retail and Wholesale traders as MSMEs w.e.f. 2.7.2021.
- 8) Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- 9) Moreover, an economic package was also announced under AatmaNirbhar Bharat announcement for MSMEs, which has been a great relief to overcome the adverse effect of lockdown due to COVID-19.

(b): The district-wise details of MSMEs that benefited from Emergency Credit Line Guarantee Scheme in the State of Andhra-Pradesh are at **Annexure-I**.

(c): The decision of the Government not to allow global tender for procurement up to ₹ 200 crore is a part of the AatmaNirbhar Bharat Abhiyan. The share of purchases from all Micro, Small Enterprises amounted to ₹ 53,483.02 crore (2,25,441 MSEs benefited) in FY 2021-22, which is 32.51% of the total procurement and ₹ 45,782.80 crore (1,72,395 MSEs benefited) in FY 2022-23 upto 3.2.2023, which is 33.99% of the total procurement.

ECLGS ANDHRA PRASHED DISTRICT WISE DATA AS ON 31.01.2023		
DISTRICT NAME	No of Guarantees Issued	Amount Guaranteed (Rs. In Cr)
ANANTAPUR	19,796	457.18
CHITTOOR	32,594	710
CUDDAPAH	13,281	312.19
EAST GODAVARI	32,118	1,483.22
GUNTUR	29,570	2,381.59
KADAPA	148	20.55
KRISHNA	35,315	1,894.13
KURNOOL	18,996	536.46
NELLORE	24,100	777.45
PRAKASAM	22,385	625.48
SRIKAKULAM	8,674	241.07
VIJAYAWADA	135	78.07
VISAKHAPATNA M	26,527	2,051.4
VIZIANAGARAM	7,674	203.67
WEST GODAVARI	22,571	1,300.71
TOTAL	2,93,884	13,073.17